MINISTRY OF COMPANY AFFAIRS

NOTIFICATION

New Delhi, the 8th August, 2006

S.O. 1277(E).—In exercise of the powers conferred by Sub-section (2) of Section 1 of the Company Secretaries (Amendment) Act, 2006, the Central Government hereby appoints 8th day of August, 2006, as the date on which Sections 1, 2, 3, 4, 5, 7, 9, 13 except new Section 15A, 17 except clause (i), 18, 23, 24, 29, 30 and 31 of the said Act, shall come into force.

[F. No. 5272006-CL.-V]

JITESH KHOSLA, A. Secy.